NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

Company Petition No. 05/(MAH)/2016 Interlocutory Application No. : 87/2016

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.10.2016

NAME OF THE PARTIES:

M/s. Valecha Engineering Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 74(2) of the Companies Act, 2013

S. No. NAME DESIGNATION SIGNATURE

Order I.A. No. 87/74(2)/MB/MAH/2016 in CP. No. 05/74(2)/CLB/MB/MAH/2016

At the request of the Respondent side, list this matter for hearing on 11.11.2016.

sd/-B. S.V. PRAKASH KUMAR Member (Judicial)

sd/-V. NALLASENAPATHY Member (Technical)

NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

Company Petition No. 05/(MAH)/2016 Interlocutory Application No. : 87/2016

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.10.2016

NAME OF THE PARTIES: M/s. Valecha Engineering Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 74(2) of the Companies Act, 2013

S. No. NAME DESIGNATION SIGNATURE

G-S-Repchowdhuy Appleant Regchard

Order
CA No. 87/74(2)/NCLT/MB/MAH/2016 in CP. No. 05/74(2)/CLB/MB/MAH/2016

List this matter for hearing on 25.10.2016.

B.S.V. PRAKASH KUMAR Member (Judicial)

V. NALLASENAPATHY
Member (Technical